

**Government of India
Ministry of Finance
Department of Revenue**

**LOK SABHA
UNSTARRED QUESTION NO. 1761
TO BE ANSWERED ON MONDAY, JULY 31, 2023
SRAVANA 9, 1945 (SAKA)**

TAX HOLIDAY BENEFIT STATUS TO PUBJAB

1761. SHRI SUKHBIR SINGH BADAL:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government proposes to give Tax Holiday Benefit status to Punjab for being the border belt because of which industry could not come up in Punjab, if so, the details thereof;

(b) whether the Government has noticed that unemployment has made Punjab vulnerable to cross border narco terrorism, if so, the details thereof;

(c) whether the Government will support the youth of Punjab and allow industry Tax Holiday Benefit Status in Punjab as was given to Himachal Pradesh, Uttarakhand and Jammu-Kashmir; and

(d) if so, the details thereof and if not, the reasons therefor?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) to (d) : There is no such proposal. It is the stated policy of the Government to simplify the Income-tax Act, 1961 by removing exemptions and incentives while at the same time reducing the rates of taxes.
